

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 245/Confdl./2016
II-3-1/2016

Bilaspur, dated the 29, March, 2016

The following Civil Judges Class-II as mentioned in Column no. (2) of the table below are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their offices: -

TABLE

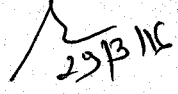
S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Mahesh Kumar Raj, I Civil Judge Class-II	Dantewara	Manendragarh	Koriya (Baikunthpur)	Civil Judge Class-II
2.	Smt. Chhaya Singh, I Civil Judge Class-II	Raipur	Simga	Baloda-Bazar	Civil Judge Class-II
3.	Smt. Rashmi Netam, XI Civil Judge Class-II	Raipur	Lormi	Mungeli	Civil Judge Class-II
4.	Smt. Ekta Agrawal, X Civil Judge Class-II	Bilaspur	Marwahi	Bilaspur	Civil Judge Class-II
5.	Shri Amit Jindal, Civil Judge Class-II	Simga	Dantewara	Dakshin Bastar (Dantewara)	I Civil Judge Class-II
6.	Shri Hemant Kumar Ratre, Civil Judge Class-II	Janakpur	Bilaspur	Bilaspur	X Civil Judge Class-II
7.	Shri Diamond Kumar Gilhare, Civil Judge Class-II	Lormi	Janakpur	Koriya (Baikunthpur)	Civil Judge Class-II
8.	Shri Janardan Khare, Civil Judge Class-II	Marwahi	Raipur	Raipur	I Civil Judge Class-II
9.	Shri Shyam Kumar Sahu, VI Civil Judge Class-II	Jagdalpur	Basna	Mahasamund	Addl. Judge to the Court of I Civil Judge Class-II, Mahasamund at Basna
10.	Shri Subodh Mishra, XII Civil Judge Class-II	Raipur	Sarangarh	Raigarh	Addl. Judge to the Court of I Civil Judge Class-II, Raigarh at Sarangarh

Contd...2/-

(2)

11.	Shri Anand Borkar, VI Civil Judge Class-II	Durg	Chirmiri	Koriya (Baikunthpur)	Addl. Judge to the Court of Civil Judge Class-II, Baikunthpur at Chirmiri
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BY ORDER OF THE HIGH COURT



(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 246 /Confdl./2016
II-3-1/2016

Bilaspur, dated the 29, March, 2016

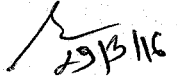
Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (14)
 - (a) Shri Mahesh Kumar Raj, I Civil Judge Class-II, Dantewara,
 - (b) Smt. Chhaya Singh, I Civil Judge Class-II, Raipur,
 - (c) Smt. Rashmi Netam, XI Civil Judge Class-II, Raipur,
 - (d) Smt. Ekta Agrawal, X Civil Judge Class-II, Bilaspur,
 - (e) Shri Amit Jindal, Civil Judge Class-II, Simga,
 - (f) Shri Hemant Kumar Ratre, Civil Judge Class-II, Janakpur,
 - (g) Shri Diamond Kumar Gilhare, Civil Judge Class-II, Lormi,
 - (h) Shri Janardan Khare, Civil Judge Class-II, Marwahi,
 - (i) Shri Shyam Kumar Sahu, VI Civil Judge Class-II, Jagdalpur,

Contd...3/-

(3)

- (j) Shri Subodh Mishra, XII Civil Judge Class-II, Raipur,
(k) Shri Anand Borkar, VI Civil Judge Class-II, Durg
for information and compliance. They are directed to take over charge of their new posting on or before 12th April, 2016.
- (15) District & Sessions Judge, Bilaspur/ Raipur/ Dantewara/ Baloda-Bazar/ Koriya (Baikunthpur)/Bastar(Jagdalpur)/Durg for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (16) District & Sessions Judge, Balod/ Bemetara/ Kondagaon/ Surajpur/ Janjgir-Champa / Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh / Rajnandgaon/ Surguja at Ambikapur/ Dhamtari/ Mahasamund/ Uttar Bastar (Kanker) for information.
- (17) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Raj Bhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information..
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL